

there is another explosion mentioned. It says:

"Yesterday a plastic bomb explosion was reported at Mendhar, about 150 miles from Jammu town".

Information about this also may be given.

Mr. Speaker: That information also might be collected and given.

Shri Hem Barua: Sir, it is reported that this is the work of Pakistani saboteurs. Information may be collected on that point also.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): Sir, I beg to lay on the Table a copy of Notification No. S.O. 841 dated the 14th March, 1964, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-2822/64].

COIR INDUSTRY (REGISTRATION AND LICENSING) THIRD AMENDMENT RULES, 1964 AND RUBBER BOARD EMPLOYEES' CONDUCT (AMENDMENT) RULES, 1964

The Minister of International Trade (Shri Manubhai Shah): Sir, I beg to lay on the Table a copy each of the following Rules:—

(i) The Coir Industry (Registration and Licensing) Third Amendment Rules, 1964 published in Notification No. G.S.R. 585 dated the 11th April, 1964, under sub-section (3) of section 26 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-2823/64].

(ii) The Rubber Board Employees' Conduct (Amendment) Rules, 1964 published in Notification

No. S.O. 1327 dated the 18th April, 1964, under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library. See No. LT-2824/64].

REPORTS OF INDIAN PRODUCTIVITY TEAM

Shri Manubhai Shah: Sir, on behalf of Shri Kanungo, I beg to lay on the Table a copy each of the following reports:—

(i) Report of Indian Productivity Team on Plant Layout Practices and Procedures, in Japan, USA and West Germany. [Placed in Library. See No. LT-2825/64].

(ii) Report of Indian Productivity Team on Light Electrical Industry in Japan, USA and West Germany. [Placed in Library. See No. LT-2826/64].

BOMBAY LABOUR WELFARE BOARD (RECONSTRUCTION) (AMENDMENT) ORDER, 1964 AND NOTIFICATION UNDER THE ALL INDIA SERVICES ACT, 1951

The Minister of State in the Ministry of Home Affairs (Shri Hathi): Sir, I beg to lay on the Table a copy each of the following Notifications:—

(i) The Bombay Labour Welfare Board (Reconstitution) (Amendment) Order, 1964, published in Notification No. S.O. 1219 dated the 11th April, 1964 under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957. [Placed in Library. See No. LT-2827/64]

(ii) G.S.R. 816 dated the 18th May, 1963 making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954 under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-2828/64].